## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI. K. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/65/ (IB)/2017

NAME OF THE PETITIONER(S)

: RELIANCE DYES & CHEMICAL CO.

NAME OF THE RESPONDENT(S)

: SRI VISHNU ANNA MALAIYAR PAPER MILLS LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. Put up on 05.07.2017 at 10.30 A.M.

S. Jipogergen.

(S.Vijayaraghavan)

Member (Technical)

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc